C.P.M. Bills and 150 Resolutions

Amendment No. 22 was put and negatived.

MR. DEPUTY SPEAKER : The question is :

"That the Preamble stand part of the Bill."

The motion was adopted.

The Preamble was added to the Bill.

Long Title

SHRI G. M. BANATWALLA : I beg to move :

That in the Long Title, -

omit "establish and" (21)

[Translation]

SHRI P. SHIV SHANKER : Wby are you after the Title ?

MR. DEPUTY SPEAKER : I shall now put the amendment moved by Shri Banatwalla to the vote of the House.

> Amendment No. 21 was put aud negatived.

MR. DEPUTY SPEAKER: The question is:

"That the Long Title stand part of the Bill."

The motion was adopted.

The Long Title was added to the Bill.

SHRI P. SHIV SHANKER : Sir, I beg to move :

"That the Bill be passed."

MR. DEPUTY SPEAKER : The question is :

"That the Bill be passed."

The motion was adopted.

18.24 hrs.

MESSAGES FROM RAJYA SABHA — Contd.

[English]

SECRETARY-GENERAL: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:

> "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, 1 am directed to enclose a copy of the Auroville Foundation Bill, 1988, which has been paged by the Rajya Sabha at its sitting held on the 1st September, 1988."

AUROVILLE FOUNDATION BILL

As passed by Rajya Sabha

[English]

SECRETARY-GENERAL: Sir, I lay on the Table the Auroville Foundation Bill, 1988, as passed by Rajya Sabha.

18,25 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS-Contd.

Fifty-sixth Report

[English]

MR. DEPUTY SPEAKER: We now take up Private Members' Business. Shri Kamla Prasad Rawat.